

**WRITTEN ANSWERS TO
QUESTIONS**

**Training of Ship Masters and
Ship Engineers**

*1248. **Shri Jhulan Sinha:** Will the Minister of Transport and Communications be pleased to state:

(a) the progress made in the scheme of providing training for extra ship masters and extra First Class Ship Engineers in India; and

(b) the extent of increase in the training facilities for additional personnel for Indian Shipping in view of the development programme during the Second Five Year Plan?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). A statement is laid on the table of the Lok Sabha. [See Appendix VI, annexure no. 17]

हिमाचल प्रदेश में परिवहन व्यय

*१२५४. श्री पद्म देव : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हिमाचल प्रदेश में राष्ट्रीयकृत परिवहन द्वारा यात्रियों के किराये और सामान के भाड़े पर ६ प्रतिशत कर लिया जाता है;

(ख) क्या सरकार को विदित है कि इसका खाद्यान्नों पर बहुत प्रभाव पड़ा है; और

(ग) यदि हां, तो क्या सरकार का इस कर को कम से कम खाद्यान्नों पर से हटा लेने का विचार है ?

परिवहन तथा संचार मंत्रालय में राज्य-मंत्री (श्री राज बहादुर) : (क) से (ग). मांगी गई सूचना सभा की मेज पर रखे गये एक विवरण में प्रस्तुत कर दी गई है। [विवरणे परिशिष्ट ६, अनुबन्ध संख्या १८]

Anti-ticket Fraud Section

*1256. **Shri Damani:** Will the Minister of Railways be pleased to state:

(a) whether any machinery called Anti-ticket Fraud Section has been set-up on the Northern Railway; and

(b) if so, the nature of work entrusted to it?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes.

(b) It is mainly concerned with frauds like forging of tickets, resale of tickets and misuse of passes and P.T.Os.

Kosi Barrage

*1260. { Shri Shree Narayan Das:
Shri Shobha Ram:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the construction of a barrage on Kosi has been finally approved by the Planning Commission;

(b) whether there has been any change effected in the matter of its site, design and the height etc.;

(c) if so, the nature of such changes made;

(d) whether any and if so, what programme has been approved for its construction;

(e) whether there has been any increase in the estimated expenditure; and

(f) if so, the total revised estimated expenditure?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) to (f). A statement containing the requisite information is laid on the Table of the Lok Sabha. [See Appendix VI, annexure no. 19]